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- SVKP Polytechnic Kalasala Committee v. CIT*, (**Vijay Pal Rao**, (Vice President) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 4487](#)
- TV Sundram Iyengar & Sons (P) Ltd. v. CIT*, (Manu Kumar Giri, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 4460](#)
- Ubaidulla Educational Foundation v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 4388](#)
- Uganti Yadav v. CIT*, (**Sandeep Singh Karhail**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 4396](#)
- United Builders v. CIT*, (**Sandeep Singh Karhail**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 4421](#)
- United Infra Minerals (P) Ltd. v. CIT*, (**Vijay Pal Rao**, (Vice President) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 4480](#)
- Vamsiram Builders & Developers (P) Ltd. v. CIT*, (**Vijay Pal Rao**, (Vice President) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 4500](#)
- Vashrambhai Ghelabhai Ramani v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 4453](#)
- Vishnu Bapuji Trust v. CIT*, (**Sandeep Singh Karhail**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 4416](#)
- Vishnulaxmi Silk Mills v. CIT*, (**Pawan Singh**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 4417](#)
- Vivan Commercial LLP v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 4469](#)
- Whatsapp Application Services (P) Ltd. v. CIT*, (**Manjunatha G.**, (Accountant Member) and Ravish Sood, Member (Judicial)), [2026 SCC OnLine ITAT 4437](#)
- Xchanging Solutions Ltd. v. CIT*, (**Prashant Maharishi**, (Vice President) and Soundararajan K., Member (Judicial)), [2026 SCC OnLine ITAT 4412](#)

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- Chemical Suppliers India Ltd. v. GLS Films Industries (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and **L.N. Gupta**, Member (Technical)), [2022 SCC OnLine NCLT 57115](#)

Central Notifications [1]

- Ministry of Finance [Notification No. 1/2026-Central Excise (NT)]

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